DETAILED PUBLIC STATEMENT IN ISSUED IN COMPLAINCE WITH REGULATION 3 (1), REGULATION 4 READ WITH REGULATION 13(4), AND REGULATION 15(2) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED TO THE PUBLIC SHAREHOLDERS OF

I-POWER SOLUTIONS INDIA LIMITED

Registered Office: New No. 17, Old No.7/4, Vaigai Street, Besant Nagar, Chennai, Tamil Nadu, 600090

Corporate Identification Number: L72200TN2001PLC047456

Tel: +91 44 24910871. Fax: +91 44 24912892 Email: cs@ipwrs.com Website: www.ipwrs.com

the Acquire has confirmed that he was not categorized as a "Willful Defaulter" in term of Regulation (1)zeio of the SEBI SAST Regulation. He has further confirmed he is not appearing in the willful deductions in of the Renove Bark of Intilia. He has not been declared as a laylive economic offender under Section 12 of the Fuglish eE concerns Cellectian Act, 2018.

Otherdor under Section 12 of the Fuglish eE concerns Cellectian Act, 2018.

Name of the Seller	Nature of the entity	Part of Promoteri Promoter Group		Shareholding/ Voting Rights before the underlying transaction	% of Total voting Capital	Shareholding/ Voting Rights before the underlying transaction	% of Total voting Capital
				Pre-SPA holding		Post-SPA holding	
Mt Verugopalan Parandhaman	Individual	Yes	No.9, Sindur Ses Princess, Coastal Road, Besant Nagar, Chennai 610090	26,67,431	59.96	NI	Ni
Mrs. Vasumathy Parandhaman	Individua	Yes	No.9, Sindur Sea Princess, Coastal Road, Besant Nagar, Chennai 600090	1,200	0.03	Nil	NI
Mr. Ravichandra Babu Damodaran	individual	Yes	Pat No. 10, Voora Vijayashree, No. 47, Dr.B.N. Narasimhan, Anna Road, Chennai 600017	4,550	0.10	Nil	Ni
		T	OTAL	26,73,181	60.08	NII	Ni

SI. No Names of the Director		Designation	
1.	V. Paranchaman	Managing Director	
2.	K. Bhaskaran	Independent Director	
3.	D Ravichandra Babu	Independent Director	
4.	R Jayaprakash	Independent Director	
5.	Namagiripettai Ramachandran Alamelu	Women Independent Director	

31, 2021, 20	020 and 2019 are as f	(Rs. In lakhs (except EPS Data			
Particulars	Nine months period ended December 31, 2021 (Unaudited- limited review)	Financial Year ended March 31, 2021 (Audited)	Financial Year ended March 31, 2020 (Audited)	Financial Year ended March 31, 2019 (Audited)	
Total revenue*	18.27	20.80	20.99	16.66	
Profiti(Loss) after Tax	1.17	0.86	0.14	2.67	
Earnings Per Share (EPS)	0.03#	0.019	0.003	0.06	
Net worth/ Shareholder funds	449.17	447.99	447.14	448.51	

Publication	Language	Edition
Financial Express	English	All Edition
Jansatta	Hindi	All Edition
Makkal Kural	Tamil	Chennai Edition
Mumbai Lakshadeep	Marathi	Mumbai Edition

Particulars	Acquirer	
	No. of shares	%
Shareholding as on the date of PA	35,201	0.79
Shares proposed to be acquired pursuant to SPA	26,73,181	60.08
Shares acquired between the date of PA and date of DPS	NI	NA.
Shares to be acquired in the Offer (assuming full acceptance)	11,56,740	26.00
Post Offer shareholding (assuming full acceptance, as on 10th working day after closure of the tendering period)	38,65,122	86.88

minimatives of public shareholding.

W, OFFER PRICE

1. The Equity Shares of the Target Congany are listed and traded on BSE Limited ("BSE") (Security Codes-1520), ISBN: PLEASEFORD ("BSE").

2. The trading turnower in the Equity Shares of the Target Congany on BSE, during the teelve calendar mortile proceeding the receive in which the Public Aheronocomment has been made (e.e., Journal Codes).

Security Codes ("BSE").

Security Codes ("BSE").

Take I have at the Codes ("BSE").

Shares at the Codes ("BSE").

Shares at the Codes ("BSE").

Shares at the Codes ("BSE").

Take I have at Equity Shares ("BSE").

Annualised Turnover's (AB).

Shares intel ("BS").

(SSUccc: www.bischiol.com.ind/Annual Reports of the Target Company are frequently traded in lemms of Regulations; (1), 15 or 60.

Shares on above, the equity shares of the Target Company are frequently traded in lemms of Regulations; (1), 15 or 60.

INR 4.74/-

Activity	Date	Day
Date of Public Announcement	April 11, 2022	Monday
Publication of Detailed Public Statement in newspapers	April 20, 2022	Wednesday
Filing of draft letter of offer with SEBI along with soft copies of Public Announcement and detailed Public Statement	April 27, 2022	Wednesday
Last date for a competing offer	May 12, 2022	Thursday
Last date for receipt of comments from SEBI on the draft Letter of Offer (in the event SEBI has not sought clarification or additional information from the Manager to the Offer)	May 20, 2022	Friday
Identified Date	May 23, 2022	Monday
Last date for dispatch of the Letter of Offer to the Eligible Shareholders of the Target Company as on the identified Date	May 27, 2022	Friday
Last date for upward revision of the Offer Price and / or the Offer Size	June 1, 2022	Wednesday
Last date by which the recommendation of the committee of independent directors of the Target Company will be published.	June 2, 2022	Thursday
Date of public announcement for opening of the Offer in the newspapers where the Detailed Public Statement has been published.	June 6, 2022	Monday
Date of Commencement of tendering period	June 7, 2022	Tuesday
Date of Closing of tendering period	June 21, 2022	Tuesday
Last date of communicating rejection/acceptance and payment of consideration for accepted tenders/return of unaccepted Equity Shares,	August 4, 2022	Thursday

Continue

b BajajCapital

Scanned with CamScanner